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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **RFA(COMM) 46/2022 & CM APPL. 30934/2022**

EXTRAMILE CARGO MOVERS APPELLANT

Through: Mr. Puneet Agarwal, Mr.
Prem Kandpal, Mr. Vivek
Vaibhav & Mr. Chetan
Kumar Shukla, Advs.

versus

SIGMA SUPPLY CHAIN SOLUTIONS PVT. LTD.

..... RESPONDENT

Through: Mr. Anupam Prakash,
Adv.

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MR. JUSTICE AMIT MAHAJAN

ORDER

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08.12.2023

1. A request for an adjournment is made on behalf of the learned counsel for the respondent. It is stated that there is a wedding in his family.
2. In view of the above, list on 15.02.2024.
3. It is clarified that the enforcement proceedings shall continue.

VIBHU BAKHRU, J

AMIT MAHAJAN, J

DECEMBER 8, 2023

“SS”